

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-764/ND/2020**

IN THE MATTER OF:

Rushil Garg

...PETITIONER

Vs.

M/s. Revelation Unique Retail and Marketing (P) Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 11.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :

For the Respondent/ Corporate-debtor :Mr. Pranshu Goel, CA

ORDER

Heard the submissions made by the counsel for the financial creditor. Mr. Prianshu Goel, CA on behalf of the respondent has appeared and submitted that the reply has been filed and prayed for time for filing rejoinder. Week's time has been granted for filing the rejoinder. Post the matter to 14th December, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Annu)